

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2966

ANSWERED ON:03.08.2016

Swachh Survey

Adsul Shri Anandrao ;P. Shri Nagarajan;Raut Shri Vinayak Bhaurao;Shinde Dr. Shrikant Eknath;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to extend the Swachh Survey to 500 cities having population of over one lakh and if so, the details thereof;
- (b) whether the Government is taking additional policy and institutional measures to strengthen the Swachh Bharat Mission and if so, the details thereof;
- (c) whether his ministry proposes to approach the Ministry of Human Resources Development to introduce a new subject on "Our Contribution in Swachh Bharat" in the school syllabus; and
- (d) if so, the details thereof and the time by which the final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a): Yes, Madam. The Swachh Survekshan 2017 will be conducted in January 2017 and this will rank 500 cities/towns with a population of 1 lakh and above on 6 parameters for determining the rankings of the cities. These parameters are (i) Strategy for Open Defecation Free town (ODF) & Integrated Solid Waste Management (SWM) (ii) Information, Education & Behaviour Change Communication (IEBC) activity (iii) Door to door Collection, Sweeping, Collection & Transportation (iv) Processing & Disposal of Solid Waste (v) Public & Community Toilet Provision and (vi) Individual Toilet.

(b): After the launch of "Swachh Bharat Mission", the Union Government has taken following policy decision to strengthen the Swachh Bharat Mission:-

(i) Provision of Market Development assistance of Rs. 1,500 per tonne on sale of city compost.

(ii) Mandatory procurement of 100% power produced from Waste-to-Energy plants by State Electricity DISCOMs at rates decided by State Electricity Regulatory Commission.

(iii) Notifications of BIS Standards for promoting reuses/ recycle of construction & demolition waste (C&D waste).

(iv) For setting up of Waste Processing Plants, Central Government provides incentive in the form of a maximum of 35% VGF (Viability Gap Funding)/Grant for each project.

(c) & (d): No, Madam.

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